



\$~A-6, 7 & 11 to 16

* IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P.(C) 1668/2021 & CM APPL.46750/2021 +

UFLIX INDUSTRIES

..... Petitioner

Dr.Avinash Poddar, Advocate. Through:

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr Ravi Prakash, CGSC with Mr. Varun Aggrwal and Ms Shruti Shivkumar, Advs. for R-1. Mr Dhruv Bhattacharya, Advocate

W.P.(C) 14350/2021 +

NORTH INDIA LEAD MANUFACTURERS ASSOCIATION(NILMA) Petitioner Through: Mr.Rajat Mittal, Advocate.

versus

UNION OF INDIA AND ORS

..... Respondents

Through:

W.P.(C) 6293/2019 +

BHARTI TELEMEDIA LTD.

..... Petitioner

Through: Mr.Anurag Soan, Advocate with Ms.Vrinda Bagaria and Ms.Priyojeet Chatterjee, Advocates.

versus

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UNION OF INDIA & ORS.

..... Respondents

Through: Ms.Sonu Bhatnagar, Sr.Standing Counsel with Ms.Anushri Narain and Ms.Venus Mehrotra, Advocates for R-3&4.

+ W.P.(C) 13097/2019 & CM APPL.53392/2019

SALES TAX, BAR ASSOCIATION (REGD,). & ANR Petitioner

Through: Mr Sujit Ghosh, Ms. Manat Waraich and Mr. Sanjay Sharma, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Harpreet Singh, Sr.Standing Counsel with Ms.Suhani Mathur, Advocate.

+ W.P.(C) 13154/2019

HIMANSHU MOHTA AND ASSOCIATES Petitioner

Through: Mr.Nikhil Gupta, Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Harpreet Singh, Sr.Standing Counsel with Ms.Suhani Mathur, Advocate.

+ W.P.(C) 6895/2020
BHARTI TELEMEDIA LIMITED Petitioner
Through: Mr.Anurag Soan, Advocate with

ugh: Mr.Anurag Soan, Advocate with Ms.Vrinda Bagaria and Ms.Priyojeet Chatterjee, Advocates.

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versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Abhishek Khanna, G.P. for R-1. Ms.Sonu Bhatnagar, Sr.Standing Counsel with Ms.Anushri Narain and Ms.Venus Mehrotra, Advocates for R-3, 4 &5.

+ W.P.(C) 6914/2020 BHARTI AIRTEL LIMITED Petitioner

Through: Mr.Anurag Soan, Advocate with Ms.Vrinda Bagaria and Ms.Priyojeet Chatterjee, Advocates.

versus

Through:

UNION OF INDIA & ORS. Respondents

Ms.Sonu Bhatnagar, Sr.Standing Counsel with Ms.Anushri Narain and Ms.Venus Mehrotra, Advocates for R-3, 4 & 5.

+ **W.P.(C) 3583/2022**

VSM IMPEX PRIVATE LIMITED

..... Petitioner

Through: Mr.Prem Ranjan Kumar, Advocate.

versus

THE ASSISTANT COMMISSIONER, CGST DELHI (NORTH)

..... Respondent

Through: Mr.Harpreet Singh, Sr.Standing Counsel with Ms.Suhani Mathur, Advocate.

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CORAM: HON'BLE MR. JUSTICE MANMOHAN HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

<u>ORDER</u> 01.09.2022

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The parties are given last and final opportunity to complete the pleadings. The contesting parties are also directed to file short written submissions not exceeding three pages each.

List on 13th February, 2023.

MANMOHAN, J

MANMEET PRITAM SINGH ARORA, J

SEPTEMBER 1, 2022 TS

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